

OREN HYDROCARBONS PRIVATE LIMITED

Secured Financial Creditors				
S. No.	Name of creditor	Details of claim admitted		
		Amount claimed (InRs)	Amount of claim Provisionally admitted (InRs)	Amount covered by security interest
1.	Standard Chartered Bank	373374857	373374857	<p>1.Pari-passu first charge on stock and book debts of the Company (in line with other existing working capital lenders).</p> <p>2.Pari-passu first charge on unencumbered moveable fixed assets (excluding vehicles) of the Company, both present and future.</p> <p>3.Exclusive first charge on below properties: Owned by company:</p> <p>i) Commercial Property located at Flat No. 2C & 2D, Second Floor, "Balan Pioneer Homes" Old No. 28, New No. 28, Plot No. 108, Saravana Street, T. Nagar, Chennai –600017.</p> <p>Commercial Property located at Flat No. 1 A & 1 B, First Floor, "Balan Pioneer Homes" Old No. 28, New No. 28, Plot No. 108,</p>
2.	Tata Capital Financial Service Limited	11877126	11877126	<p>Hypothecation - (Deed of Hypothecation dated 17th December, 2015 and Extension of Hypothecation dated 6th January, 2017). First and Exclusive charge by way of Hypothecation on Plant and Machinery situated at Gummidipoondi Plant. Mortgage (Mortgage by deposit of Title Deeds dated 23rd December, 2015 and Memorandum for recording Extension of Mortgage by deposit of Title Deeds dated 11th January, 2017).</p> <p>Mortgage of Land & Building situated at S. Nos.383/1F, 1D1, 1D2, 1E, 1A, 1B, 1C, 1G1 & 384/1A 377/1A2, 378/1 & 2, measuring 16.95 Acre/ cents, at Village No.45, Ketnamallee Village, GR Kandigai to Sirupuzhal Pettai Road, G. R. Kandigai, Off Satyavedu kavarepettai Road, Gummidipoondi Taluk, Thiruvallur</p>

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				District. Bounded by, North by: Access road and Vacant Land, South by: Vacant land in S. Nos. 393 and 383/1G1, East by: Vacant Land in S. No 378/3 and West by Vacant Land in S. No, 385.
3.	IndusInd Bank Limited	160991713	160991713	For Working capital facility: primary Pari-Passu first charge on entire current assets of the company, both present and future. H12Collateral: -First Pari-Passu charge on all the moveable assets of the company, both present and future, which are not financed under any term loans/lease/HP or any other financing schemes. First Pari-Passu charge on various properties (amounting to Rs.21.82 crore approx.) as listed below in Annexure 1. Second Pari-Passu charge various properties (amounting to Rs.55.92 crore approx.) as listed below in Annexure 2.Exclusive charge by way of EM on the Non-Agricultural Industrial Land lying in the name of M/s Oren Hydrocarbons Private Limited situated at S.No.264/ 1B, 264/2B, 272/4, 272/6,276/1,276/2,276/4,276/5,276/6,276/7,277/1, 277/2, 264/1A, 264/2A, 277/3, 277/12, 275/3, 275/8, 276/3B, 276/3A, Athivaram Village, Ozili Mandai, Nellore District - 524421, measuring 14.22 acres (14 Acres 22 Cents).
4.	ICICI Bank Limited	201245135	201245135	Current assets: The whole of the Borrower's stocks of raw materials, goods-in process, semi-finished and finished goods, consumable stores and spares and such other movables, including book debts, bills whether documentary or clear, both present and future whether in the possession or under the control of the borrower or not, whether now lying loose or in cases or which are now lying or stored in or about or shall hereafter from time to time during the continuance of these presents be brought into or upon or be stored or be in or about all the Borrower's factories premises and god owns situate at Chennai or wherever else the same may be or be held by any party to the order or disposition of the Borrower or in the course of transit or on high seas or on order or delivery, however and where so ever in the possession of the Borrower and either by way of substitution or addition (the "Current Assets", which

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				expression shall, as the context may permit or require).
5.	Axis Bank Limited	206212546	206212546	<p>Primary: Pari passu first Charge on the entire current assets of the company, both present and future.</p> <p>Collateral:</p> <ol style="list-style-type: none"> 1. Pari passu first charge on 3.70 acres of Factory Land situated at S.No.17 4-4 B, 175-1 A & 176-2A, Kotakuppam village, Oothukottai Taluk, Thiruvallur District, Tamilnadu standing in the name of the Oren Hydrocarbons Private Limited. 2. Pari passu first charge on 3.39 Acres of Factory land situated at Survey no. 46/1, Gangarajupuram Village, Kodur Mandai, Cuddappah District, Andhra Pradesh-5161 01 belonging to the Mis Oren Hydrocarbons Private Limited. 3. Pari Passu first charge on residential apartment at Ground floor in Bala Pioneer Homes situated at Door No.28 (old No.4) Saravana mudali street, T.Nagar, Chennai standing in the name of the Mis Oren Hydrocarbons Private Limited. 4. Pari-passu first charge on the land and building of PAC plant at Nagarajkuppam, Nagari Mandai, Andhra Pradesh standing in the name of Mis Oren Hydrocarbons Private Limited.
6.	State Bank of India	78296282	78296282	<p>Primary: Hypothecation of stock of raw materials, stock in process, finished goods, consumable stores, spares and export/local receivables. Goods covered under the LCs and other current assets of the company.</p> <p>Charge Type - Pari-passu 1st Charge.Collateral:</p> <p>. Factory Land & Buildings bearing Survey Number : 174/4B, 175/1A, 176/1A, 176/2A, Kottakuppam village, Erumalvettipalayam post, Oothukottai taluk, Thiruvallur taluk, Tamil Nadu, 600067, (Rural), Admeasuring Total Area : 161458 Sq. Feet</p> <p>Charge Type –Equitable Mortgage Pari-passu 1st Charge.</p> <ol style="list-style-type: none"> 2. Residential Building bearing Survey Number 116 & 118/1, T.S. No.- 6446, SaravanaMudali Street, T Nagar, MamballamGuindy taluk , Chennai , Tamil Nadu, 600017, (Metro), Admeasuring Total Area : 6000 Sq. Feet

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				<p>Charge Type – Equitable Mortgage Pari-passu 1st Charge.</p> <p>3. Entire Fixed assets of the company's Bentonite manufacturing plant and liquid plant at Bhuj, Gujarat funded out of the</p>
7.	IDBI Bank Limited	452875527	452875527	<p>Securities for Term loan: Primary: Entire Fixed assets of the company's PAC plant at Naidupettah, Andhra Pradesh.</p> <p>Collateral: Second pari-passu charge on Fixed Assets of the company both present and future other than Fixed Assets exclusively charged to lenders for various projects. Securities for Working capital:</p> <p>Primary: First charge on Pari-passu basis of the entire current assets of the company, both present & future.</p> <p>Collateral: First Pari-passu charge on the following properties belongings to the company and its promoters:</p> <p>Commercial land (216 sq. feet of undivided share of land) and building with 940 sq.feet of built up area in 2nd floor, situated at No.2-B, Door No.28 at Saravana Street, T Nagar, Chennai 600017 standing in the name of Mrs. Sayeeda Ahmad.</p> <p>Residential site (634 feet of undivided)</p>
Total		1,48,48,73,186.78	1,48,48,73,186.78	